

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER

No. 73/RG

Dated: 16-04-2020

In continuation of Office Order No. 63/RG dated 30.03.2020 wherein it was decided to deduct one/ two/ three days salary from the Officers/ Officials of the Registry and staff of the Court for contribution in the PM Cares fund in view of the prevalent Covid 19 outbreak on voluntary basis, it has come to notice, that due to non existence of appropriate head for contribution in the PM Cares fund, the same could not be deducted.

Accordingly, all the Officers/ Officials of the Registry and staff of the Court are directed to submit a copy of the transaction details w.r.t. their contribution towards the aforesaid relief fund (if already made or whenever it is made) in the Accounts General Section by the end of this month.

Sd/-
(Ambuj Nath)
Registrar General